

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Jammu/Srinagar

Subject:-Release of incidental charges to the Government Counsels representing the Government before the Hon'ble High Court/ Central Administrative Tribunals – constitution of Cell thereof.

ORDER NO : 121 **- JK(LD) Of 2022**
DATED : 17 **- 05 - 2022**

In order to centralize the mechanism of payment of incidental expenses to the Government Counsels representing the Government before the Hon'ble High Court/Central Administrative Tribunal and for its prompt disbursement, it is hereby ordered that:-

- a) there shall be a solitary cell headed by Mr. Khursheed Ahmad Bhat, Additional Secretary, Department of Law, Justice and Parliamentary Affairs (Cell No. 9697024008) who shall be assisted by S/Shri Waseem Ahmed Khan and Tahseen Majeed, Junior Assistants for Jammu Wing and Srinagar Wing respectively for processing the payment of incidental expenses;
- b) the afore stated cell shall endeavor to clear the bills duly accompanied by the receipt of filing of reply/counter within a period of five (5) working days, if the bill is raised as per the standing orders; and
- c) the bills for the incidental expenses shall be forwarded on the following email –IDs respectively:-

For Jammu Wing (lawincidentalchargesjmu@gmail.com)
For Srinagar Wing (lawincidentalchargessgr@gmail.com)

In case of any clarification or assistance, the concerned counsel may contact Mr. Khursheed Ahmad Bhat, Additional Secretary, Department of Law, Justice and Parliamentary Affairs (Cell No. 9697024008).

Note: Bills complete in all respects shall be expeditiously disposed of
By order.

17.05.2022
(Shafiq Hussain Mircha)
Deputy Legal Remembrancer

No: - LAW-Estt/209/2021-10.

Dated: 17 – 05 – 2022

Copy to the:-

1. Learned Advocate General, J&K Srinagar.

2. Director General of Police, J&K Srinagar.
3. All Financial Commissioners.
4. All Principal Secretary to Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
6. Principal Secretary to Government, General Administration Department.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. All Commissioner/Secretary to Government.
9. Divisional Commissioners, Kashmir/Jammu.
10. All Deputy Commissioners.
11. All Head of Departments/Corporations.
12. Secretary, J&K Public Service Commission, Jammu.
13. Secretary, Service Selection Board, J&K Jammu.
14. Director Finance, Department of Law, Justice and Parliamentary Affairs.
15. Director Information, J&K Jammu.
16. Director Litigation, Jammu/Kashmir.
17. All the Special/Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants for compliance.
18. Private Secretary to the Chief Secretary for information of the Chief Secretary.
19. All Law Officers representing the Union Territory of Jammu and Kashmir before the Hon'ble High Court at Jammu/Kashmir for compliance.
20. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
21. Website of the Department of Law, Justice and Parliamentary Affairs.
22. Government order file.
23. File concerned